

(b) If so, (i) the total tonnage of casting and forging of Foundry Forge Project; (ii) the total requirement of casting of Heavy Machine Building Plant; and (iii) the total requirement of casting of Heavy Machine Tools plant?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir, when the Foundry Forge Project is in full production.

- (b) (i) 1,23,820 tonnes a year
- (ii) The requirement will depend upon the precise and
- (iii) Orders to be executed but according to estimates based on full utilisation of installed capacity, the Heavy Machine Building Plant may require about 51000 tonnes and the Heavy Machine Tools Plant about 11,000 tonnes of steel and grey iron castings when in full production.

Heavy Machine Tools Plant, Ranchi

1393. Shri Kartik Oraon: Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) the production target of Heavy Machine Tools Plant of Heavy Engineering Corporation Ltd., Ranchi;
- (b) the total amount of orders it has secured from customers;
- (c) the extent of production of Heavy Machine Tools Plant in gearing up production target; and
- (d) when it is likely to go to full production?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) The ultimate rated capacity of Heavy Machine Tools Plant is 10,000 tonnes per annum.

(b) The programme for 1967-68 is for manufacture of 37 machines. There

are firm orders for four machines and orders are under negotiation for 37 more.

(c) During 1966-67 Six radial drilling machines and one double column planning machine were assembled from imported knocked down components.

(d) Full production is likely to be reached by 1971-72.

Chairman of H.E.C., Ranchi

1394. Shri Kartik Oraon: Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) the powers delegated by Government to the Chairman, Heavy Engineering Corporation Ltd., Ranchi in matters of recruitment, dismissal and promotion; and
- (b) to what extent they vary from similar powers delegated to the heads of other public undertakings?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) In matters of recruitment, dismissal and promotion, the Chairman of Heavy Engineering Corporation Limited Ranchi exercises the powers vested in him by the Board of Directors under the Articles of Association of the Company. The question of delegating powers by Government to the Chairman in these matters does not arise.

(b) Does not arise.

डीजन मोटोवोटिव वर्क्स, बाराबत्ती द्वारा प्रयोग में लाई गई मशीन

1395. श्री निहाल सिंह :

श्री मुजानन्द डागुर :

श्री नीलकंठ प्रसाद :

क्या रेसवे मशीन वह बताने की कृपा करेंगे कि :

(क) क्या डीजन रेसवे मोटोवोटिव फैक्टरी स्थापित करने के लिये बाराबत्ती

जिने में किसानों से अधिगृहीत की गई भूमि के कुछ भागों का प्रयोग डीजल लोकोमोटिव बसों द्वारा बेती के लिए किया जा रहा है ;

(ख) यदि हां, तो कुल कितने एकड़ भूमि पर बेती की जा रही है ; और

(ग) क्या सरकार ने इस भूमि पर कोई दूसरा कारखाना स्थापित करने का निर्णय किया है ?

रेलवे मंत्री (श्री बी. ए. सु. पुनरवा) :

(क) जी हां। सरकार की "अधिक भूमि उपजाओ" नीति के अनुसार कुछ जमीन डीजल रेल इंजन कारखाने के कर्मचारियों की टोलियों को अस्थायी रूप से उस समय तक खेती करने के लिए दे दी गयी है जब तक उस जमीन का विकास नहीं हो जाता और उस पर कर्मचारियों के लिए मकान तथा कारखाने के काम खाने वाली अन्य इमारतें नहीं बन जातीं।

(ख) लगभग 80 करोड़ रुपये।

(ग) जी नहीं।

#### Falling of a Jawan from Punjab Mail

1986. Shri S. A. Agadi: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a Jawan fell down from the Punjab Mail between Mathura and Kosikalan Stations on the 5th May, 1967;

(b) whether any investigation has been made regarding the causes; and

(c) if so, the details thereof?

The Minister of Railways (Shri C. M. Ponnappa): (a) to (c). The correct position is that 5 Down Punjab Mail suffered a detention of 39 minutes on 5-5-1967 between Ajhai and Chhata stations due to pulling of alarm chain. It was reported that a military Jawan who was sitting on his box near the door way fell down. The train was

taken back upto outer signal of Ajhai but there was no trace of the Jawan. Government Railway Police, Mathura, Kosikalan and District Police Chhata have also stated that no such incident was reported to them.

#### Waiver of Recovery of Liquidated damages by the Iron and Steel Controller

1397. Shri Mrityunjay Prasad: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the names and addresses of the firms from whom recovery of Rs. 75 lakhs on account of liquidated damages has been waived by the Iron and Steel Control Organisation;

(b) whether any enquiry was made in regard to the basic facts such as their capital, financial position, names of proprietors of the firms and their manufacturing capacity, products and addresses of their factories and income-tax demand and payment by them, before giving them import licences;

(c) if so, the circumstances, under which the recovery of this huge amount has been waived;

(d) the legal hurdle being faced in making recovery of this amount and whether any officer or the procedure for granting licences is responsible for that and the steps being taken to ensure that such things do not happen in future; and

(e) the rules for the recovery of surcharge from importers and the details as to how an amount of Rs. 80 lakhs has been outstanding against them, even though they had got the delivery of the goods?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri F. C. Sethi): (a) to (d). The points mentioned in the question find a place in the Audit Report (Civil) 1967, which was placed on the Table of the